

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SRK DEVBUILD PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SRK Devbuild Private Limited
2.	Date of incorporation of corporate debtor	25.08.2011
3.	Authority under which corporate debtor is incorporated / registered	RoC-Gwalior, MP
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200MP2011PTC026631
5.	Address of the registered office and principal office (if any) of corporate debtor	18/2, Lasudia Mori, Dewas Naka, A.B. Road, Indore, M.P. 452 010
6.	Insolvency commencement date in respect of corporate debtor	03.01.2020 (order received on 11.01.2020)
7.	Estimated date of closure of insolvency resolution process	08.07.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ravi Kapoor Registration Number: IBBI/IPA-002/IP-N00121/2017-18/10290
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 402, 4 th Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006. Email ID: ravi@ravics.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 402, 4 th Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006. Email ID: ipsrkdevbuild@ravics.com
11.	Last date for submission of claims	24.01.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: 402, 4 th Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the of SRK Devbuild Private Limited on 03.01.2020 (order received on 11.01.2020).

The creditors of SRK Devbuild Private Limited, are hereby called upon to submit their claims with proof on or before 24.01.2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


(Ravi Kapoor)
Interim Resolution Professional
SRK Devbuild Private Limited
Reg. No.: IBBI/IPA-002/IP-N00121/2017-18/10290

Date: 11.01.2020
Place: Ahmedabad